

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 429/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Package Investrade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1)	Mr. Durgesh Ashara	M/S. Sandeep Udeshi & Co	Dashar
2)	Mr. Aditya Bhatt	M/S. Sandeep Udeshi & Co.	BE

ORDER

CSA 375/230-232/NCLT/MB/MAH/2017
CSA 358/230-232/NCLT/MB/MAH/2017
CSA 412/230-232/NCLT/MB/MAH/2017
CSA 413/230-232/NCLT/MB/MAH/2017
CSA 414/230-232/NCLT/MB/MAH/2017
CSA 415/230-232/NCLT/MB/MAH/2017
CSA 416/230-232/NCLT/MB/MAH/2017
CSA 417/230-232/NCLT/MB/MAH/2017
CSA 418/230-232/NCLT/MB/MAH/2017
CSA 419/230-232/NCLT/MB/MAH/2017
CSA 420/230-232/NCLT/MB/MAH/2017
CSA 421/230-232/NCLT/MB/MAH/2017
CSA 422/230-232/NCLT/MB/MAH/2017
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CSA 431/230-232/NCLT/MB/MAH/2017
CSA 432/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate order

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)